

an>

Title: Observation regarding setting up of a Joint Committee on Citizenship (Amendment) Bill, 2016.

HON. DEPUTY SPEAKER: Hon. Members would recall that today morning Shri B. Mahtab and some other Members suggested that the Citizenship (Amendment) Bill, 2016, which is included in today's List of Business for consideration and passing, may be referred to a Joint Committee of the Houses for thorough examination. Hon. Minister of Home Affairs agreed to the suggestion and desired to move a Motion for referring the Bill to a Joint Committee today itself, which was permitted by the hon. Speaker.

Now, hon. Minister to move the Motion.

16.15 hours